

**HIGH COURT OF TRIPURA
AGARTALA**

NO.F.61-HC/2017 / 13001

Dated, Agartala the 20th July, 2017

RE-TENDER NOTICE

[Ref: This Registry's Notice Inviting Tender of even number dated 09.06.2017]

Tenders/ Quotations in sealed cover are hereby invited on behalf of the High Court of Tripura, Agartala, from the reputed registered firms for supply of Official Coloured Photo Identity Cards in good quality PVC cards with lace and jacket for the Judicial Officers of Tripura as well as Officers & staff of High Court of Tripura as mentioned in the enclosed list (Marked as Annexure – A) for two years.

The tenders should reach the Registry of High Court of Tripura on or before **04.08.2017 (upto 5 p.m.)** and the same will be opened on **05.08.2017 at 11 a.m.** in the chamber of the Registrar (Admn., P & M), High Court of Tripura in presence of the tenderers who may remain present if they so desire.

TERMS AND CONDITIONS

1. All rates should be quoted inclusive of all taxes, both in figures and in words and attested copies of VAT / GST Registration and Tax Clearance Certificate should be enclosed along with tender.
2. Once tenders are submitted, no modification or alternation, in the rates quoted therein shall be entertained for two years.
3. The rate accepted by the Registry shall remain valid for two years from the date of agreement. No modification or alteration in rates shall be entertained by the Registry of the High Court on any ground whatsoever, once the quoted rate is accepted.
4. The Registry of High Court of Tripura will not bear any carrying charge for procuring the Identity Cards from the supplier. The carrying charge shall be borne by the supplier.
5. Samples in respect of the item should be furnished along with the tender/ quotation.
6. The standard of quality must be strictly maintained. Any subsequent degradation in the quality from the standard shown at the time of submitting the tender/ quotations shall make a particular order or the entire agreement liable to be cancelled.
7. The article shall have to be delivered to the Registry of the High Court of Tripura as and when intended, **at the sole expense and arrangement of the Supplier.**
8. In the event of the Supplier's failure to supply the Article at the rate accepted by this Registry without any acceptable genuine reason being assigned, the High Court reserves the right to rescind the supply order issued to the supplier, at the cost and risk of the supplier in respect of any increase in the rate & cost of the article.
9. Tender(s)/ Quotations(s) submitted in violation of any of the Terms and Conditions will not be considered.
10. The High Court reserves the right to accept or reject any tender/ quotation in part or as a whole including the lowest one without assigning any reason thereof.
11. If the authority so desires, on the question of urgency and standard of quality, purchases may be made from suppliers or dealers not participating in the tender procedure.
12. Any matter or issue arising under or in connection with the above, shall be subject to the exclusive jurisdiction of the courts of Tripura.

N.B. - Those who have already participated in the Tender Process need not submit their tenders / quotations again.

sd/-
(S. Bhattacharjee)
Registrar(Admn., P & M)

NO.F.61-HC/2017/13002-03 dated, Agartala, the 20th July, 2017.

Copy to:

- ✓ 1. The system Analyst, High Court of Tripura, Agartala to upload the Re-tender Notice in the website of the High Court of Tripura, Agartala;
2. Notice Board, High Court of Tripura, Agartala.

20.7.17
(S. Bhattacharjee)
Registrar (Admn., P & M)

ANNEXURE - A**HIGH COURT OF TRIPURA:: AGARTALA****Rates invited for supplying Coloured Identity Cards in PVC with lace and jacket**

Sl. No.	Name of Articles	Brand/ Quality	Rate in words	Rate in figures
1.	Coloured Identity Card in PVC	Best Quality (Techtile/ Non-techtile) N.B. : Please mention the rate of both techtile and non-techtile cards separately.		
2.	Linen Lace with steel hook	Best quality		
3.	Jacket	Best quality		